

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

ORIGINAL APPLICATION No.210/00847/2019

Dated this Tuesday, the 03rd day of March, 2020

**CORAM: DR. BHAGWAN SAHAI, MEMBER (A)
R.N.SINGH, MEMBER (J)**

Miss Suchi Kaushal, Age 23 years, Daughter of Mr. Ravikant Kaushal, residing at Duplex No.03, Arti Dayas Apartment, South Civil Lines, Jabalpur, Madhya Pradesh 482 001. - Applicant
(By Advocate Shri S.V.Marne)

VERSUS

1. Union of India, Through the General Manager, Central Railway, Headquarters Office, CSMT, Mumbai 400 001.
2. The Chairman, Railway Recruitment Cell, Central Railway, P.D'mello Road, Wadi Bunder, Mumbai 400 010. - Respondents
(By Advocate Ms. Sangeeta Yadav)

ORAL ORDER

Per : R.N.Singh, Member (Judicial)

At the outset, Shri S.V.Marne, learned counsel for the applicant seeks permission to withdraw the present OA with liberty to file a better OA in accordance with law. Permission is granted.

2. In view of the aforesaid, the OA stands dismissed as withdrawn with liberty in accordance with law.
3. Accordingly, the pending MA also stands dismissed as withdrawn. No costs.

(R.N.Singh)
Member (Judicial)

(Dr. Bhagwan Sahai)
Member (Administrative)

kmg*